

BENCH-I

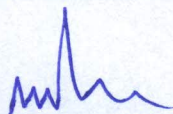
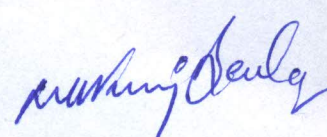
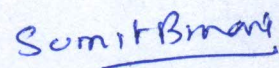
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No. 182/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M

Name of the Company	Gujarat NRE Coke Ltd.		
Under Section	14		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M. S. Tiwari } For Workmen  
S. Tiwari. }   
1-01-2018
2. Jishu Saha } For FCCB  
Ishen Saha }   
Nikun Barla } 1-01-2018
3. Sumit Binari } RP  
Sumit Binari }   
1-01-2018

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the workmen and FCCB is present.

Ld. RP has sought leave of the Court for filing Report by the end of the day. Prayer is allowed. Report may be filed by



the end of the day. Ld. RP has informed that the time to file Resolution Plan will end today.

List it on 08/01/2018 for further order.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)